

CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA

No. O.A. 350/01679/2016

Date of order: 19.1.2021

Present : Hon'ble Dr. Nandita Chatterjee, Administrative Member

Supti Banik divorced daughter of
 Late Jyotindra Lal,
 Residing at Village – Hyderpur,
 P.O. – Malda,
 P.S. – English Bazar,
 District – Malda,
 Pin – 732101, West Bengal.

..... Applicant.

-Versus-

1. The Union of India,
 Service though the Secretary,
 Ministry of Railways,
 543, Rail Board, Raisina Road;
 New Delhi, Delhi - 110001.
2. The General Manager,
 South Eastern Railway,
 11 Garden Reach Road,
 Kolkata – 700043.
3. The Divisional Railway Manager,
 South Eastern Railway,
 Adra Division,
 District – Purulia,
 Pin – 723121.
4. The Divisional Finance Manager,
 South Eastern Railway,
 Adra Division,
 District – Purulia,
 Pin – 723121.
5. Senior Divisional Personnel Officer,
 South Eastern Railway,
 Adra Division,
 District – Purulia,
 Pin – 723121.

..... Respondents.

For the Applicant : None

For the Respondents : Ms. G. Roy, Counsel

O R D E R (Oral)

Per Dr. Nandita Chatterjee, Administrative Member:

It appears from records that the applicant has not been represented on a number of occasions.

2. Accordingly, it appears that the applicant has lost interest to pursue this matter and, as such, the O.A. is dismissed for default.

(Dr. Nandita Chatterjee)
Administrative Member

SP

